

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

No.LL(B)11/2006/760

Dated Shillong the 4th April, 2018

ORDER

The following officers have been appointed as Nodal Officers for the purpose of uploading of all State Acts and subordinate legislation (Rules, Regulations, Notifications, etc) on India Code Portal (ICP) with immediate effect and until further orders. Their details are as follows:-

1. Shri D Lyngdoh, Under Secretary, Law Department
Contact No.- 9436161087 and email ID- delyngdoh@gmail.com

2. Shri L.K Swett, Law Officer, Law Department.
Contact No. – 9774565425 and email ID- lkslee12@gmail.com

sdh

(W.Khylllep)

Secretary to the Government of Meghalaya,
Law Department

Memo No. LL(B)11/2006/760-A

Dated Shillong the 4th April, 2018

Copy to

1. P.S to Secretary to Government of India, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi-110004.
2. Joint Secretary & Legislative Counsel, Ministry of Law & Justice, Legislative Department, Shastri Bhawan, New Delhi-110001
3. P.S to Chief Secretary for information of the Chief Secretary.
4. SIO & Technical, NIC Meghalaya, Shillong.
5. Officers concerned
6. Law(A) Department/Law (B) Department

(W.Khylllep)

Secretary to the Government of Meghalaya,
Law Department

*DEO
Law (A) Deptt.*